

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 2677
TO BE ANSWERED ON 01/08/2017

SETTING UP OF KVKs

2677. DR. VIRENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of the funds allocated by the Government to Krishi Vigyan Kendras (KVKs), State-wise;
- (b) whether the Government has any proposal to set up a KVKs in each of the rural and scheduled districts and if so, the details thereof; and
- (c) the steps taken by the Government for effective functioning of Krishi Vigyan Kendras?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री
(SHRI S.S. AHLUWALIA)

(a) The State wise details of allocation of funds to Krishi Vigyan Kendras (KVKs) during the current year are given in **Annexure-I**.

(b) & (c): The Government has approved for setting-up of one KVK in each of the rural districts of the country. Accordingly, provision has been made in the EFC of KVK Scheme for setting up of 118 new KVKs in various States of the Country during 2017-18 to 2019-20. The State-wise names of districts for setting up of new KVKs are given in **Annexure-II**.

The steps taken for effective functioning of KVKs include regularly holding of Scientific Advisory Committee meetings; Annual Zonal Workshops; Mid-term review workshops; Activity Specific Training-cum-Workshops; visits to KVKs by Senior Officers of Agricultural Technology Application Research Institutes (ATARIs), Directorates of Extension Education of Agricultural Universities and ICAR Headquarters; and online monitoring through KVK portal.

Annexure-I

[Part (a) of Lok Sabha USQ No.2677 for 01/08/2017]

**State-wise details of funds allocated to Krishi Vigyan Kendras
during current year (2017-18)****(Rs. in lakh)**

S.No	State	2017-18
1.	Andaman & Nicobar	649.90
2.	Andhra Pradesh	2692.31
3.	Arunachal Pradesh	1762.50
4.	Assam	2965.73
5.	Bihar	5097.69
6.	Chhattisgarh	2929.11
7.	Delhi	111.26
8.	Goa	217.89
9.	Gujarat	2873.19
10.	Haryana	1995.68
11.	Himachal Pradesh	1652.41
12.	Jammu & Kashmir	2650.95
13.	Jharkhand	2736.25
14.	Karnataka	3825.12
15.	Kerala	1551.40
16.	Lakshadweep	12.25
17.	Madhya Pradesh	5204.14
18.	Maharashtra	5829.43
19.	Manipur	1158.04
20.	Meghalaya	650.16
21.	Mizoram	925.20
22.	Nagaland	1204.10
23.	Orissa	3116.35
24.	Pondicherry	240.28
25.	Punjab	2555.94
26.	Rajasthan	4637.80
27.	Sikkim	402.94
28.	Tamil Nadu	3621.85
29.	Telangana	1827.47
30.	Tripura	558.30
31.	Uttar Pradesh	8221.89
32.	Uttarakhand	1467.33
33.	West Bengal	3607.79
	Total	78952.65

Annexure-II

[Part (b) & (c) of Lok Sabha USQ No.2677 for 01/08/2017]

State-wise names of 118 districts for setting up of new KVKs during 2017-18 to 2019-20.

S.No.	States/UTs	KVKs out of 109 yet to be established as spill over after 12 th Plan	Districts created after approval of the KVK scheme for XII Plan	Total
1.	Arunachal Pradesh	1. Kurung Kumey 2. Dibang Valley	1.KraDaadi, 2.Namsai 3.Siang, 4.Lower Siang	6
2.	Assam	3. Dima Hasao	5.Hojai, 6.Biswanath 7.Charaideo 8.South Salmara-Mankachar 9.West Karbi Analog 10.Majuli	7
3.	Bihar	4. Madhubani 5. Paschim Champaran 6.Samastipur, 7. Gaya	-	4
4.	Chhattisgarh	8.Sukma,9.Balod 10.Kondagaon	-	3
5.	D & N Haveli	11.Silvasa	-	1
6.	Daman & Diu	12.Daman,13.Diu	-	2
7.	Gujarat	14.Jamnagar 15.Surendarnagar 16.Bhavnagar,17.Junagarh 18.Vadodara	11.Dev Bhoomi Dwarka 12.Somnath Gir 13.Botad,14.Mahi Sagar 15.Arawali,16Chhota Udaipur	11
8.	Haryana	19.Mewat,20.Panchkula 21.Palwal	17.CharkhiDadri	4
9.	J&K	22.Baramula 23.Kistwar,24.Ramban 25.Udhampur	-	4
10.	Madhya Pradesh	26.Sagar,27.Chhindwara 28.Dhar,	-	3
11.	Maharashtra	29.Sangli,30.Kolahpur 31.Nagpur,32.Thane,33.Jalna	-	5
12.	Manipur	-	18.Kakching,19.Kangpokpi 20.Noney,21.Tengnoupal 22.Jiribam,23.Pherzawl 24.Kamjong	7
13.	Meghalaya	-	25.North Garo Hills 26.South West Garo Hills 27.East Jaintia Hills 28.South West Khasi Hills	4
14.	Puducherry	34.Mahe	-	1
15.	Rajasthan	35.Sriganganagar,36.Jalore 37.Pali,38.Udaipur,39.Sikar 40.Bhilwara	-	6
16.	Tamil Nadu	41.Villupuram,42.Thiruppur	-	2

S.No.	States/UTs	KVKs out of 109 yet to be established as spill over after 12th Plan	Districts created after approval of the KVK scheme for XII Plan	Total
17.	Telangana	-	29.Komrambheem(Asifabad) 30.Nirmal,31.Jagityal 32.Ranjanna(Sirisilla) 33.Jogulamba(Gadwal) 34.Siddipet,35.Yadgiri 36.Kamareddy 37.Medchal(Malkajgiri) 38.Vikarabad 39.Warangal Rural 40.Jaya Shankar (Bhupalpalli) 41.Janagaon,42.Mahbubnagar	14
18.	Tripura	43.Sepahijala,44.Longding	-	2
19.	Uttar Pradesh	45.Kheri,46.Hardoi, 47.Azamgarh,48.Jaunpur 49.Badaun,50.Sultanpur 51.Bahraich,52.Moradabad 53.Gonda,54.Ghazipur 55.Rae Barilly 56.Muzaffanagar 57.Shravasti,58.Amroha 59.Shamali,60.Hapur 61.Sambal,62.Amethi 63.Kasganj,64. Allahabad	-	20
20.	Uttarakhand	65.Chamoli,66.Pithoragarh	-	2
21.	West Bengal	67.Paschim Midnipur 68.Bankura,69.Jalpaiguri 70.Birbhum, 71.Purba Midnapur 72.Murshidabad,73.Bardhman	43.Alipurduar,44.Kalimpong 45.Thargram	10
Total		73	45	118
